

(1)

Appeals No.E/1167/2009 E/202/2012, ST/1658/2012, ST/2314/2014, ST/23573/2014, E/30393/2016, ST/30328/2016, ST/30558/2016, ST/30559/2016, ST/31170/2016, ST/30262/2017, E/30024/2018

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL REGIONAL BENCH AT HYDERABAD

Division Bench - Court – I

Application No.	Appeal No.	Appellant	Respondent	Impugned Order No. & date
E/WD/30542/2019	E/1167/2009	CCCE, Hyderabad-IV	Indo Dutch Proteins Ltd.	O-I-O No. 17/2009-CE, dt. 30.04.2009 passed by CCCE&ST, Hyderabad-IV
E/WD/30543/2019	E/202/2012	.do.	Kabsons Gas Equipment Pvt. Ltd.	O-I-A No. 76/2011 (H-IV) CE, dt. 29.09.2011 passed by CCCE&ST (Appeals-II), Hyderabad.
ST/WD/30544/2019	ST/1658/2012	.do.	Sealwel Corporation	O-I-A No. 38/2012 dated 29.02.2012 passed by CCE (Appeals-II), Hyderabad
	ST/23141/2014	CCT, Tirupati	P. Chandra Reddy & Co.	O-I-O No. 18/2014 (ST) (Commr), dt. 30.04.2014 passed by CCE, C&ST, Tirupati.
	ST/23573/2014	.do.	Sagar Sugars & Allied Products Ltd.	O-I-O No. 32/2014 (ST) (Commr), dt. 24.07.2014 passed by CCE, C&ST, Tirupati
	E/30393/2016	CCCE, Hyderabad-IV	Sampre Nutrition Limited	O-I-A HYD-CEX-004-APP- 045-15-16-CE, dt. 18.02.2016 passed by CCCE (Appeals), Hyderabad.
ST/WD/30545/2019	ST/30328/2016	.do.	Progressive Digital Media Pvt. Ltd.	O-I-A No. HYD-EXCUS-004- APP-0228 & 0229-15-16- ST, dt. 19.01.2016 passed by CST (Appeals), Hyderabad.
ST/WD/30546/2019	ST/30558/2016	.do.	Neotech Rubber Products	O-I-A No. HYD-EXCUS-004- APP-0040 & 0041-16-17- ST, dt. 05.05.2016 passed by CST (Appeals), Hyderabad.
ST/WD/30547/2019	ST/30559/2016	.do.	Neotech Rubber Products	O-I-A No. HYD-EXCUS-004- APP-0040 & 0041-16-17- ST, dt. 05.05.2016 passed by CST (Appeals), Hyderabad.
ST/WD/30540/2019	ST/31170/2016	.do.	Sky Gourmet Catering Pvt. Ltd.	O-I-O No. HYD-EXCUS-004- COM-021-16-17, dated 12.08.2016 passed by CCCE&ST, Hyderabad-IV.
ST/WD/30548/2019	ST/30262/2017	.do.	Sagar General Industries	O-I-A No. HYD-EXCUS-004- APP-161-16-17-ST, dated 06.10.2016 passed by CST (Appeals), Hyderabad.
E/WD/30539/2019	E/30024/2018	CCT, Medchal GST	Excel Rubber Limited, Unit-II	O-I-A No. HYD-EXCUS-MD- AP2-0068-17-18-CE, dated 22.09.2017 passed by Commissioner (Appeals-II), GST & CE, Hyderabad.

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ST/2314/2014, ST/23573/2014, E/30393/2016,
ST/30328/2016, ST/30558/2016, ST/30559/2016,
ST/31170/2016, ST/30262/2017, E/30024/2018**

APPEARANCE:

Shri L.V. Rao, Additional Commissioner/AR for the appellants.

S/Shri R. Muralidhar, A. Ramakrishna, G. Prahlad, P. Venkat Prasad, Advocates for the respondent assessee

**CORAM: HON'BLE Ms. SULEKHA BEEVI C.S, MEMBER (JUDICIAL)
HON'BLE Mr. P. ANJANI KUMAR, MEMBER (TECHNICAL)**

FINAL ORDER No.

DATE OF HEARING: 23.10.2019
DATE OF DECISION: 23.10.2019

[ORDER : PER BENCH]

1. The department has filed above applications seeking to withdraw the appeals as per the monetary limits prescribed by the CBEC circular. The prayer for seeking withdrawal of appeals is allowed.
2. All these appeals are dismissed as withdrawn.

(Dictated and pronounced in open court)

**(Ms. SULEKHA BEEVI C.S)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**